# GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING DEPARTMENT OF FISHERIES

# LOK SABHA STARRED QUESTION No. \*37 TO BE ANSWERED ON 19<sup>TH</sup> NOVEMBER, 2019

#### **Insurance Amount for Fishermen**

### \*37. SHRIMATI KANIMOZHI KARUNANIDHI:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING मत्स्यपालन, पश्पालन और डेयरी मंत्री be pleased to state:

(a) whether the Government has any plans to increase the insurance amount in case of death or injury, under the centrally sponsored National Scheme of Welfare of Fishermen, to fishermen licensed/identified or registered with the State/UT Governments; and

(b) if so, the details thereof and if not, the reasons therefor?

### ANSWER

### THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

# (SHRI GIRIRAJ SINGH)

(a) and (b) : A Statement is placed on the Table of the House.

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Statement referred to in reply to the Lok Sabha Starred Question No.\*37 put in by Shrimati Kanimozhi Karunanidhi, Member of Parliament for answer on 19<sup>th</sup> November, 2019 regarding Insurance Amount for Fishermen

(a) and (b) : The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying under National Scheme of Welfare of Fishermen, a component of the Centrally Sponsored Scheme(CSS) on Blue Revolution : Integrated Development and Management of Fisheries has been implementing Group Accident Insurance for Active Fishermen to provide insurance coverage to Active fishermen licensed/registered with the State Governments and Union Territories. The Group Accident Insurance for Active Fishermen is being implemented under the CSS in align with the Pradhan Mantri Surakasha Bima Yojana (PMSBY) with effect from June, 2017. The insurance coverage to fishermen under the under the Group Accident Insurance for Active Fishermen under the under the Group Accident Insurance for Active Fishermen under the under the State for Active Fishermen was enhanced with effect from May, 2014 (i) from Rs. 1.00 lakh to 2.00 lakh against death or permanent total disability and (ii) from Rs. 50,000 to 1.00 lakh for partial permanent disability. Presently, the Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying has no plans to increase the insurance amount to the fishermen.

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